

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 10th May, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 59/2016(CZ) (M.A.No.345/16) Caveat No.02/2016(CZ)	Kishore Deepak Kodwani Vs. State of M.P. & Ors.	Mr. Kishore Deepak Kodwani, Applicant in person Mr. Siddharth Gupta, Adv. Mr. Ravikant Patidar, Adv.	
FOR HEARING				
2.	Original Application No. 111/2013(CZ)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey Mr. AsadUllah Khan,Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushendra KauraAdv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay KumarChoudhary, Adv. Mr. AyushDev Bajpai,Adv.	
3.	Original Application No. 06/2016(CZ)	Eco Balance Society of Rajsthan (<i>Mining, Amarpur</i>) Vs State Pollution Control Board, Rajasthan & 7 Ors.	Mr. Anurag Tripathi, Adv.	
4.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (<i>Ranthambaur, National Park</i>) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
5.	Original Application No. 79/2015(CZ)	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaura, Adv.	
6.	Original Application No. 26/2016(CZ)	Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors.	Mr. Ravi Kant Patidar, Advocate	
7.	Original Application No. 22/2015(THC)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
8.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	

9.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv. for R-6	
10.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Rohit Sharma, Adv.	
11.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. J.P. Mishra, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 36/2016(CZ) (M.A.No.140/16) (M.A.No.226/16)	Sabji Futkar Vyapari Sangh & Ors. Vs. Union of India & 4 Ors.	Mr. M.V.Qureshi, Adv. Mr. Asad Ullah Khan, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Vivek Choudhary, Adv.	
13.	Original Application No. 146/2014(CZ) (M.A.No.51/16)	Nityanand Mishra (<i>Gharial Sanctuary</i>) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R-2 Mr. Sanjeev Mishra Adv. Mr.Om Shankar ShrivastavaAdv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv.	

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